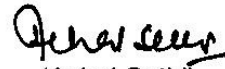


Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Jammu

No: LD (Leg) 2000/58-II
Dated: 08.02.2013

Public Notice

State Government has constituted a Committee vide Government Order No. 431-LD (Leg) of 2013 dated 07.02.2013 to look into possible amendments of the criminal law to provide for faster investigation, quicker trial and enhanced punishment for offences of sexual assault against women. The Committee is considering amendments in substantive as well as procedural laws relating to such offences. Any person interested in giving/ her suggestions/ views and comments can provide the same to Special Secretary to Government Department of Law, Justice and Parliamentary Affairs, Room No. 32, Ground Floor, Civil Secretariat Jammu by hand or through post or can e-mail the same at sethi.achal@gmail.com or law-jk@nic.in and can also fax the same at Fax No. 0191-2546753. The suggestions/ comments / views can be given within seven days of the publication of this notice.



(Achal Sethi)

Deputy Legal Remembrancer
Department of Law, J&PA